

ITEM NO.101

COURT NO.6

SECTION IIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s).775/2007

ANUP LAL YADAV AND ANR.

Appellant(s)

VERSUS

STATE OF BIHAR

Respondent(s)

(with appln. (s) for permission to bring additional documents and office report)

WITH
Crl.A. No. 1163/2007

Date : 24/09/2014 This appeal was called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI
HON'BLE MR. JUSTICE N.V. RAMANA

For Appellant(s)

Mr. T. Mahipal, Adv.

Mr. Prem Sunder Jha, Adv.

For Respondent(s)

Mr. Gopal Singh, Adv.
Ms. Prerna Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Hearing concluded.

Judgment reserved.

(Gulshan Kumar Arora)
Court Master

(Indu Pokhriyal)
Court Master

Signature Not Verified

Digitally signed by
Gulshan Kumar Arora
Date: 2014.09.27
13:14:32 IST
Reason: